

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 265
TO BE ANSWERED ON 21.07.2026**

**ESTABLISHMENT OF CRITICAL CARE BLOCKS UNDER PM-ABHIM IN BIHAR
265 # DR. BHIM SINGH:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- a) the total number of districts in Bihar for which the establishment of Critical Care Blocks have been approved under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) and the number of districts for which the proposals are currently pending; and
- b) the main reasons for the delay in approving or establishing these Critical Care Blocks in the said districts and by when this emergency facility would be made fully operational for critically ill patients across all districts of the State?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) & (b): Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with certain Central Sector (CS) components, has been implemented to strengthen India's public health system through reforms that integrate health service delivery, public health action and health research, thereby enhancing the capacity of public health systems to effectively respond to pandemics and other public health emergencies. Under CSS component of the scheme, provision has been made for the establishment of Critical Care Blocks (CCBs) to augment the country's capacity for providing advanced critical care services at the district level, particularly during public health emergencies and disease outbreaks.

Under the CSS component of PM-ABHIM, approvals have been accorded to the State of Bihar for the establishment of 38 Critical Care Blocks (CCBs). As informed by the State

Government, a total of 38 Critical Care Blocks (CCBs) have been approved across the State. However, as decided in the Governing Body meeting, based on land availability and patient load, administrative approval has been accorded for the construction of 38 Critical Care Blocks in 26 districts only. Accordingly, no proposal is pending for administrative approval. All the 38 Critical Care Blocks (CCBs) have been sanctioned, tender has been completed, and Letter of Acceptance (LoA) has been issued for all 38 Critical Care Blocks.

The establishment and operationalization of the Critical Care Blocks are undertaken by the State Government. The Government of India provides necessary financial and technical support and is regularly monitoring the progress with the State Government.
